

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 133 OF 2016 (SZ)

IN THE MATTER OF:

Olympia Tech Park (Chennai) Pvt Ltd.
No. 1, SIDCO Industrial Estate,
Guindy, Chennai
Rep by its Director Mr Chandrakant Kankaria. ... Applicant(s).

Versus

15. The Commissioner,
Tambaram City Municipal Corporation
Chennai, Tamil Nadu - 600 045 ... Respondents.

REPORT FILED BY THE 15TH RESPONDENT

I, Elangovan, Son of Manikkam aged 51 years working as Commissioner, Tamnaram City Municipal Corporation, Tambaram, Chennai - 600 044 do hereby solemnly affirm and sincerely state as follows:

1. I am the Commissioner of the Tambaram City Municipal Corporation, and well conversant with the facts of the case from the connected files and I am submitting this present report for the Consideration of this Hon'ble Tribunal.

2. It is submitted that the Thiruneermalai Town Panchayat was merged with the Tambaram Corporation on 03-11-2021. The infrastructure of the Town Panchayat was carrying out the Solid Waste management in its area.

3. The Work of Bio-mining of the legacy Waste for the extent of Solid waste that is dumped in the old Compost yard has been taken by the then Town Panchayat itself. But due to the paucity of Funds, the said


COMMISSIONER
Tambaram City Municipal Corporation

work was come into a standstill due to various reasons such as the Lack of Funds and the intervention of the Pandemic.

4. After the merger with the Tambaram Corporation, the said works have been again given out by calling for Tenders and the Work orders have been issued for the bio-mining of the legacy wastes of the left out legacy waste to the extent of 2070 Cubic meters was issued to one M/s. Allwin Dumpyard segregations, Chennai-78, pursuant to the Tender floated. After the issue of work orders on 18-10-2021. There were delays due to the inundation of the Compost site during the Floods. Therefore process of Bio-mining is being carried out by digging up the solid wastes and ensuring that the same are dry before processing them. Thus out of the available 2070 Cubic Meters of solid wastes, the said contractor has cleared about 800 Cubic Meters and the balance will be completed by 31-05-2022 itself.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No. 192 of 2020 and thus render justice.

VERIFICATION

I, Dr. M. Elangovan Commissioner Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 26th day of April, 2022.

15th Respondent.


COMMISSIONER
Tambaram City Municipal Corporation

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192 of 2020

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REPORT AS ON 26-04-2022

**M/S.P.SRINIVAS (828/1994)
N.K. PONRAJ (2263/2009)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 15TH RESPONDENT.

Cell No. 94862 04469